

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

MA 170, 166, 334/2018, MA 473/2018, IA 334/2018, IA 420/2018
INVP 21./2018, MA _____ 2018, MA 377/2017, MA 425/2017
MA 501/2017, MA 565/2017, MA 602/2017, MA 549/2017
IN CP (IB)-~~297~~/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.08.2018**

NAME OF THE PARTIES: **EDELWEISS ASSET RECONSTRUCTION
COMPANY LTD.**

v/s.

BHARTI DEFENCE & INFRASTRUCTURE LTD.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

7. MA 170, 166, 334/2018
MA 473/2018
IA 334/2018
IA 420/2018
INVP 21./2018
MA _____ 2018
MA 377/2017
MA 425/2017
MA 501/2017
MA 565/2017
MA 602/2017
MA 549/2017
IN CP (IB)-~~297~~/MB/2017

Heard both the parties. At request, list this matter on 29.8.2018 for
further hearing _____

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)